

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Academi, New Delhi, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T.-2700/92].

13.15 hrs.

SICK INDUSTRIAL COMPANIES  
(SPECIAL PROVISIONS) AMENDMENT  
BILL

**As passed by Rajya Sabha**

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Sick Industrial Companies (Special Provisions) Amendment Bill, 1992, as passed by Rajya Sabha.

13.15 1/2 hrs.

COMMITTEE ON SUBORDINATE  
LEGISLATION

**Sixth Report**

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, I beg to present Sixth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON GOVERNMENT  
ASSURANCES

**Eighth Report**

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Sir, I beg to present Eighth Report (Hindi and English versions) of the committee on Government Assurances. -

13.16 1/2 hrs.

RAILWAY CONVENTION COMMITTEE

**Second Report**

[English]

SHRI M. BAGA REDDY (Medak): I beg to present Second Report (English and Hindi versions) of the Railway Convention Committee on 'Purchase of Electric Locomotives from M/s ABB, Switzerland by the Indian Railways!'

13.17 hrs.

DELHI MUNICIPAL CORPORATION  
(AMENDMENT) BILL\*

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): I beg to move for leave to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1975.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1975."

*The Motion was adopted*